

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:3124

ANSWERED ON:30.08.2012

THEFT OF WATER

Bhagora Shri Tarachand;Meghwal Shri Bharat Ram

Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether the Union Government proposes to constitute a joint inspection team comprising engineers of Haryana, Uttar Pradesh and Rajasthan in order to prevent theft of water;
- (b) if so, whether the Union Government proposes to direct Haryana, Uttar Pradesh and Rajasthan to conduct a joint patrolling for prevention of theft of water; and
- (c) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES & MINORITY AFFAIRS (SHRI VINCENT H. PALA)

(a) to (c) Upper Yamuna River Board (UYRB) has informed that during its forty second meeting held on July 6, 2012, the officers of the States of Haryana and Uttar Pradesh were requested to carry out joint inspection of Gurgaon Canal along with the officers of Rajasthan at regular intervals. They were also requested to explore the possibility of joint patrolling in order to prevent unauthorized lifting of Yamuna water in their States. UYRB has further informed that a joint inspection by the engineers of Rajasthan and Haryana was carried out on 28.06.2012.